

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2020

C.P./260/62/2019

ADHIKARI JENA

O.A./260/510/2012

-V/S-

M.A./260/149/2018

BINOD KUMAR YADAV

ITEM NO:25

FOR APPLICANTS(S) Adv. : Mr. A. Mishra

FOR RESPONDENTS(S) Adv.: Mr. A. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondent is present and heard. He submits that compliance report has been filed by him on 18.12.2019 in which copy of the order passed by the authorities dated 20.11.2019 has been enclosed, in which the case of the applicant has been considered in compliance to the order dated 13.12.2017 passed in OA No. 510/2012 and the applicant was found not fulfilling the eligibility criteria against the category number 8 of the employment notice. Hence he was not considered to be eligible for appointment. The detailed reasons is mentioned in the said order.</p>
	<p>In view of submission and facts the CP is dropped. Notices issued are discharged.</p>
	<p>In case the applicant is aggrieved by the order dated 20.11.2019 he is at liberty to challenge the same as per provisions of law.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

sadish